

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 27/(MAH)/2014

CORAM:

Present:

SHRI M. K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2017

NAME OF THE PARTIES: Shri Balkrishna Jagannath Shetty
V/s.
Shri Subhash S. Shetty

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1	A.K. Menon	Advocate for Petitioner	Anil Kumar
2.	Tushar Bhosale.	Appearing on behalf of Respondent Instructed by Adv. Chirag Vajani	<u>Tushar Bhosale</u>

ORDER

C.P. NO.27/397-398/CLB/NCLT/MB/MAH/2014

1. Ld. Representatives of both the sides are present.
2. From the side of the Petitioner, it is stated that there is some personal difficulty for the Advocate on record.
3. After consulting both the sides, adjourned to **25th January, 2018.**

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)

Dated: 29.11.2017

vk

Sd/-

M.K. Shrawat
Member (Judicial)